GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA UNSTARRED QUESTION NO.4793 TO BE ANSWERED ON 30.03.2017

Utilisation of Funds for DrinkingWater Schemes

4793. DR. SHRIKANT EKNATH SHINDE:

SHRI DHARMENDRA YADAV:

SHRI ANAND RAO ADSUL:

SHRI RAHUL SHEWALE:

SHRI SHRIRANG APPABARNE:

SHRI ADHAL RAO PATIL SHIVAJI RAO:

DR. PRITAM GOPINATH MUNDE:

SHRI VINAYAK BHAURAO RAUT:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether some State Governments have failed to utilize funds meant for execution of rural drinking water programme despite their reeling under severe drought situation;
- (b) if so, the funds released by the Union Government to each State during year2016-17 for providing drinking water to rural habitations along with the percentage of funds utilized by each State for the purpose during each of the last three years and the current year;
- (c) whether the Union Government proposes to assist those States which are Facing unprecedented drought by sanctioning more funds and if so, the details thereof:
- (d) whether the Union Government has received any proposals from the States to avail the benefits of Central schemes for providing drinking water to the rural habitations and if so, the details thereof and the action taken by the Government thereon, State-wise; and
- (e) the steps taken by the Union Government to expedite the implementation of drinking water projects particularly in drought affected States?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) to (c) Under National Rural Drinking Water Programme (NRDWP), funds are released to states only after receipt of Utilization Certificate of utilization of minimum 60% of available funds with the States. The State wise details of the funds released by the Ministry to States along with the percentage of utilization of funds during each of the last three years and current year are at **Annexure-I**.

Under NRDWP, there is no specific provision for release of funds for drought. However, 2% of NRDWP funds are kept aside for assisting the States in the event of any natural Calamity including drought. These funds are released to States only after receipt of recommendations of High Level Committee (HLC) in the Ministry of Home Affairs. During 2016-17, no funds have been released to the States for drought under this component

- (d) Rural drinking water supply is a state subject. This Ministry's mandate is to provide technical and financial assistance to state for providing safe drinking water in rural areas. The schemes for rural drinking water supply are approved by the State Level Scheme Sanctioning Committee (SLSSC) and do not come to the ministry for approval. State-wise details of funds allocated and released under NRDWP during 2016-17, as on 27.03.2017 is at **Annexure-II**.
- (e) Under NRDWP, there is a provision for assisting the States in the event of Natural Calamity which inter-alia includes drought. 2% of the NRDWP allocation is set aside for any natural calamity including drought. On the declaration of drought, Inter Ministerial Central Team (IMCT) visits the affected States and gives its recommendations regarding the quantum of assistance to be given. Funds are thereafter released to State with the approval of a High level Committee constituted in the Ministry of Home Affairs. In addition to this, the states can use Flexi funds to the extent of 25% of the total funds released to them under NRDWP for taking up works for mitigating the drinking water scarcity in an area as per the instructions issued by the Ministry in this regard.

<u>Annexure – I</u>

Annexure referred to in part (a) to (c) of Lok Sabha Unstarred Q. No. 4793 for answer on 30.03.2017									
	State-wise Financial Status under NRDWP (in Rs. crores)								
		2013-14		2014-15		2015-16		2016-17 as on 27.3.2017	
S.No.	State	Release	Expend iture %	Release	Exp. %	Release	Exp.	Release up to 27/03/2017	Exp. %
1	Andaman And Nicobar	0.09	69.45	0.81	38.93	0.16	0	0.22	0
2	Andhra Pradesh	631.52	88.9	377.78	92.74	170.05	93.67	177.38	66.28
3	Arunachal Pradesh	237.32	89.96	109.83	88.13	65.4	81.27	100.5	44.38
4	Assam	524.97	87.26	585.32	86.37	284.11	57.34	346.5	29.61
5	Bihar	348.94	54.24	399.11	58	202.73	61.63	313.02	75.49
6	Chhattisgarh	135.2	84.53	150.74	93.49	60.83	88.69	65.49	73.79
7	Goa	0	37.31	0	0	1.66	0	1.19	50.86
8	Gujarat	515.07	82.39	405.58	91.04	238.91	95.65	276.42	68.38
9	Haryana	229.52	95.57	277.98	78.38	122.65	81.07	111.01	44.3
10	Himachal Pradesh	130.81	77.21	120.89	72.33	64.38	63.32	83.31	48.12
11	Jammu And Kashmir	414.82	89.42	474.41	85.85	192.12	83.02	225.14	37.32
12	Jharkhand	253.28	73.1	175.18	71.72	132.09	57.3	110.63	61.6
13	Karnataka	897.29	79.62	563.91	77.63	278.08	80.17	341.64	44.94
14	Kerala	212.04	86.64	124.1	79.93	48.05	79.41	75.22	33.03
15	Madhya Pradesh	474.95	78.31	440.18	69.64	193.73	97.75	199.96	71.98
16	Maharashtra	690.27	52.81	748.23	67.53	330.88	76.37	401.85	48.52
17	Manipur	55.3	68.09	88.54	79.78	27.92	84.67	40.61	38.5
18	Meghalaya	103.4	83.37	69.5	87.47	31.24	71.81	40.42	51.5
19	Mizoram	44.89	47.9	34.5	56.23	17.32	47.94	24.49	18.47
20	Nagaland	61.07	80.88	101.44	75.95	38.53	93.57	36.84	34.76
21	Odisha	317.07	73.1	230.67	74.64	103.19	79.03	120.46	45.65
22	Puducherry	0.06	0	0	0	0	0	0.29	0
23	Punjab	147.95	91.41	97.38	80.33	42.79	56.36	45.79	70.3
24	Rajasthan	1332.49	88.76	1304.64	92.22	526.75	74.59	1063.56	23.92
25	Sikkim	26.56	98.2	31.7	97.03	12.05	95.84	19.42	29.67
26	Tamil Nadu	387.11	92.15	382.46	98.75	182.35	85.71	155.19	70.89
27	Telangana	-	-	212.24	89.17	97.71	88	115.82	73.48
28	Tripura	89.93	96.52	68.31	88.79	31.68	98.05	38.83	62.06
29	Uttar Pradesh	804.92	63.87	1073.22	73.53	490.31	71.71	614.67	43.2
30	Uttarakhand	87.61	52.71	111.48	64.86	60.06	69.2	88.19	45.85
31	West Bengal	485.83	84.05	431.09	83.22	216.85	91.89	437.55	75.39
	Total	9640.28	78.05	9191.22	79.51	4264.58	77.03	5671.61	48.32

30.03.2017 State-wise allocation and release as on 27.03.2017 under NRDWP (Amount in Rs. crore)						
S.No.	State	Allocation	Release up to 27/03/2017			
1	Andaman And Nicobar	0.45	0.22			
2	Andhra Pradesh	181.02	177.38			
3	Arunachal Pradesh	101.39	100.5			
4	Assam	402.15	346.5			
5	Bihar	314.97	313.02			
6	Chhattisgarh	70.65	65.49			
7	Goa	2.44	1.19			
8	Gujarat	281.14	276.42			
9	Haryana	114.71	111.01			
10	Himachal Pradesh	69.65	83.31			
11	Jammu And Kashmir	233.29	225.14			
12	Jharkhand	115.86	110.63			
13	Karnataka	360.07	341.64			
14	Kerala	62.54	75.22			
15	Madhya Pradesh	213.87	199.96			
16	Maharashtra	413.57	401.85			
17	Manipur	41.83	40.61			
18	Meghalaya	42.02	40.42			
19	Mizoram	25.33	24.49			
20	Nagaland	37.93	36.84			
21	Odisha	114.99	120.46			
22	Puducherry	0.86	0.29			
23	Punjab	46.02	45.79			
24	Rajasthan	1114.56	1063.56			
25	Sikkim	14.77	19.42			
26	Tamil Nadu	157.6	155.19			
27	Telangana	117.03	115.82			
28	Tripura	39.48	38.83			
29	Uttar Pradesh	653.77	614.67			
30	Uttarakhand	90.87	88.19			
31	West Bengal	438.91	437.55			
	Total	5873.74	5671.61			

(source: format D- I N of IMIS)